## Notifications of the Ministry of Agriculture

(श्री राधा मोहन सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल रखता हूं:-

- (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Agriculture and Cooperation), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:—
  - S.O. 1906 (E), dated the 28th July, 2014, publishing the Fertiliser (Control) Second Amendment Order, 2014.
  - (2) S.O. 1907(E), dated the 28th July, 2014, regarding fixation of the specifications of Calcium Cyanamide to be imported into India for a period of one year from the date of publication of this notification.
  - (3) S.O. 1908 (E), dated the 28th July, 2014, notifying the specifications of the customized fertilizers for a period of three years from the date of publication of this notification.
  - (4) S.O. 1909 (E), dated the 28th July, 2014, regarding fixation of the specifications of 100 per cent Water Soluble Mixture of Fertilizer to be manufactured or imported into India.
  - (5) S.O. 1910 (E), dated the 28th July, 2014, amending Notification No. S.O. 280 (E), dated the 28th January, 2013, to insert the certain entries in the original Notification.
  - (6) S.O. 1911 (E), dated the 28th July, 2014, regarding fixation of the specifications of provisional fertilizer to be manufactured for a period of three years from the date of publication of this notification.

[Placed in Library. For (1) to (6) See No. L.T. 711/16/14]

(ii) A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture Research and Education) Notification No. CAU/Reg/584/
Ord/05, dated the February 1- February 7, 2014 (Weekly Gazette), regarding making of the first Ordnance for the manner of Conduct of the Convocation of Central Agricultural University, Imphal, under subsection (2) of Section 43 of the Central Agricultural University Act, 1992.

[Placed in Library. See No. L.T. 710/16/14]